

ORDER

partial modification of this office order No.D.R.(Spl.Judges)/RACC/Gaz./ 2025/4651-4710/C dated 28th March, 2025 for performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 P.M. on a working day, Sunday and closed Holidays, the following Officers shall be on duty on the dates mentioned against their names :-

S.No.	Name of Officer	Designation	Dates	Sunday/ Holidays
1	Sh. Ashish Aggarwal	Special Judge (PC Act)(ACB)-02	11.04.2025	Holiday
2	Ms. Jyoti Kler	Special Judge (PC Act)(CBI)-18	12.04.2025	Second Saturday
3	Sh. Shailender Malik	Special Judge (PC Act)(CBI)-21	17.04.2025	2.5
4	Sh. Jagdish Kumar	Special Judge (PC Act)(CBI)-16	22.04.2025	

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex,

New Delhi.

Dated, Delhi the O&OY 2

No.D.R.(Spl.Judges)/RACC/Gaz./2025/ 3395-3415 D

Copy forwarded for information to :-

The Registrar General, High Court of Delhi, New Delhi. 1.

The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi. 2.

Copy forwarded for information and necessary action to :-

The Officers concerned. 1.

- The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi. 2.
- The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi. 3.
- The Director, Directorate of Enforcement, New Delhi. 4.
- The Director General (Prisons), Tihar Jail, New Delhi. 5.
- The Chief Prosecutor, CBI/ACB, RACC, New Delhi 6.
- The Website Committee, Tis Hazari Court, Delhi.
- The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi. 8.
- The In-charge, Computer Branch, RACC, New Delhi. 9.
- The Reader/P.S. to the undersigned. 10.
- The Lockup In-charge, Rouse Avenue Court Complex, New Delhi. 11.
- The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi. 12.

Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex, New Delhi.